

BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.86/KB/2018

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd February 2018, 10.30 A.M

Name of the Company	Crystal Thermotech Ltd.		
Under Section	14 (1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	Neha Jain, PCC	Crystal Thermotech Ltd.	<i>[Signature]</i> 22/02/18
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ORDER

Ld. Counsel for the petitioner is present.

Petitioner has filed this petition u/s. 14(1) of the Companies Act, 2013 for conversion from public limited company to private limited company.

Petitioner is directed to comply with Rules 35 and 68 of the NCLT Rules, 2016. Petitioner is further directed to serve a copy of the petition on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal and file affidavit of service within 7 days from today.

Reply may be filed within 30 days from the date of service of notice. Thereafter rejoinder, if any, may be filed within 15 days.

List it on 19/04/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)